Formation of panel of child rights activists

3029. SHRI JOSE K. MANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Central Adoption Resource Authority (CARA) has recorded 264 instances of disruption over a period of five years ending 2018-19 which translates into six in 100 children being returned at an advanced stage of adoption;
- (b) whether such children returning to the institution after being placed with a family, face rejection and are scarred for long time; and
- (c) whether CARA has formed a panel of child rights activists, Members of Supreme Court appointed Child Welfare Committees and adoptive parents, to sort out the problem?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) As per the Child Adoption Resource Information and Guidance System (CARINGS), an Online Portal of Central Adoption Resource Authority (CARA), 246 cases of disruption have been reported as compared to a total of 16859 In-country Adoptions during the last five years. However, these children returned after disruption are counselled and prepared for placement with another adoptive family. Out of the 246 children returned back due to disruption, 165 children have been rehabilitated through adoption and placed with an adoptive family.

(c) CARA has formed a Sub-Committee of Experts who have been travelling to the States and UTs for capacity building of social workers and child protection staff on adoption counselling at the District level. Emphasis is being given for preparation of parents adopting older children as well as the older children being placed in adoption. Advisories and instructions are being issued to all States and UTs for addressing the disruptions cases.

Setting up of hospitals for child patients

3030. SHRI SUSHIL KUMAR GUPTA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has sent any proposal to the Ministry of Health and Family Welfare for setting up hospitals exclusively for child patients;
 - (b) if so, the details thereof;